

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 415**

**IA/1902/ND/2024 IA/1492/ND/2024 IA/4634/ND/2023**  
**IA/814/ND/2024 in IB/778/ND/2021**

**IN THE MATTER OF:**

L & T Finance Limited	...	Applicant
Versus		
Mabsoot Buildhomes India Private Limited	...	Respondent

**Under Section 7 of IBC, 2016**

**Order delivered on 18.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Anwasha Das Gupta  
Mr. Lokesh Malik for Suspended  
Management  
For the I.T. Department : Mr. Gaurav Gupta, SSC, Mr. Shivendra Singh,  
JSC, Mr. Yojit Pareek, JSC, Mr. Namit Gupta,  
Mr. Utkarsh Dwivedi, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/1902/ND/2024:-**

The parties are directed to complete the pleadings before the next date of hearing. List this matter on **21.08.2024**.

**IA/1492/ND/2024 IA/4634/ND/2023 IA/814/ND/2024:-**

List on **21.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**